

who would be able to understand the implications of the MRTP Act. Also, more work will have to be done by the Commission.

SHRI SHYAMNANDAN MISHRA : When the recommendations made by the Commission are not being implemented, what is the use of increasing their strength?

SHRI RAGHUNATHA REDDY : There is no immediate proposal to expand the commission. The matter is under consideration, having regard to the work the commission will have to do in future. That is the only stage we have reached.

SHRI S. N. MISHRA : Section 62 of the MRTP Act lays an obligation that the report made by the MRTP Commission shall be laid before the House. Has there been any amendment of the Act and if not, may I know why the report has not been laid on the Table of the House as required by that section?

SHRI RAGHUNATHA REDDY : The first question I have answered in reply to Mr. Dandavate.

Non-supply of Lubrication Oil to Small-Scale Industries by Indian Oil

*186. **KUMARI KAMLA KUMARI :** Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether Indian Oil is not supplying lubrication oil regularly to small-scale industries; and

(b) if so, the reasons therefor?

THE MINISTER OF LAW AND JUSTICE AND PETROLEUM AND CHEMICALS (SHRI H. R. GOKHALE) : (a) The Indian Oil Corporation has been meeting, after due verification, including by the Indian Institute of Petroleum, the genuine requirements for lubricating oils of all such small scale industries who have approached them for supplies. The requirements of

small customers are generally being met through IOC's dealers and distributors.

(b) Does not arise.

कुमारी कमला कुमारी : इंडियन प्रायल द्वारा छोटे पैमाने के उद्योगों को मशीनी तेल की सप्लाई कम हो रही है यह हमारी जानकारी में है जबकि माननीय मंत्री महोदय कहते हैं कि ऐसी कोई बात नहीं है और उन्हें कम सप्लाई होने का प्रश्न ही नहीं उठता क्योंकि उन्हें ठीक सप्लाई हो रही है लेकिन जैसा मैंने पहले भी कहा हमारी नीतिज में यह है कि उस की सप्लाई ठीक नहीं हो रही है।

SHRI H. R. GOKHALE : I must say with respect to the hon. Member that her impression is wrong. But there is a reason for this impression. There is a strong possibility of misuse of this as edible oil. People go on making huge demands, and if these huge demands are fully met, they convert this for the purpose of using it as edible oil which, we are advised, is very dangerous and leads to cancerous growth. Therefore, a strict watch is maintained on the supplies. If and when the requirements are found to be genuine, supplies are made. There is no case where supply is not done when the demand is genuine.

SHRI DINESH CHANDRA GO-SWAMI : Has it come to the notice of the Government that some of the IOC dealers sell the lubricants at exorbitant rates at the black market? If so, what steps have been taken in this regard?

SHRI H. R. GOKHALE : It has not been brought to our notice. If the hon. Member brings any particular case to our notice, we will certainly look into this.

SHRI HUKAM CHAND KACHWAI
rose.

MR. SPEAKER : He functions very well even without lubrication!

श्री हुकल खन्व कछवाब : क्या यह बात सही है कि छोटे उद्योग वालों के लिये ग्राम तौर पर मशीनी तेल का कोई एक कोटा फिक्स नहीं है और उन को हमकी मफलाई मिलने में कठिनाई होती है लेकिन बड़ी छोटे उद्योग वाले अग्रर अधिक पैसा देकर मशीनी तेल लेना चाहते हैं तो वह उन्हें बराबर मिलता है, जितना भी चाहे अधिक मूल्य देने पर तेल मिल जाता है? क्या हम बाव का सर्वे किया गया है कि इस देश में मशीनी तेल की कितनी खपत है, कितना तेल हम समय प्राप्त के पास मौजूद है और उसकी जो कमी हो रही है उस कमी को किस प्रकार से दूर करना चाहते हैं ?

SHRI H. R. GOKHALE : As I have mentioned earlier, the Indian Oil Corporation directly arranges to supply lubricants to such of the small scale industries whose requirements are large. There is also another category of consumers, including small scale industries, who process this oil into finished products. Their requirements are also directly met by the IOC; as the quantity involved is appreciably large, there is likelihood that this can be misused. As I said earlier, we maintain a strict watch and issue *ad hoc* quota as and when there is a genuine demand. The hon. Member says they go to the open market, pay more price and get it. Such cases have not come to our notice.

श्री टी० सी० सहस्रनाथ : जैसा कि अभी उन्होंने कहा है कि यह लुब्रीकेशन प्रायल खाने में बनौर एडिबल प्रायल के इस्तेमाल किया जाता है तो क्या इस का कारण यह है कि चूँकि खाने के काम में इस्तेमाल में आने वाले एडिबल प्रायल की अपेक्षा इस लुब्रीकेशन प्रायल की कीमत कम है इसलिए इसे खाने के काम में भी इस्तेमाल किया जाता है ?

SHRI H. R. GOKHALE : It is so. That is the reason why we have to control it.

Air Taxi Service in the Country

*187. SHRI VEKARIA :

SHRI D. P. JADEJA :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government are considering the question of starting an air-taxi service in the country;

(b) whether any State Government have sought permission for running air-taxi service; and

(c) if so, the name of the State and the action taken by Central Government thereon?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH)

(a) The matter is not being pursued for the time being.

(b) No such proposal appears to have been received recently.

(c) Does not arise.

श्री बेकारिया : मंत्री महोदय ने कहा कि अभी तक तो कुछ ऐसा मोचा नहीं है तो अब वह सोचेंगे या नहीं और सोचेंगे तो कब तक ?

डा० कर्ण सिंह) गेनमिगलरी ऐयर सर्विस के सम्बन्ध में तो विचार होता ही रहता है लेकिन कोई ऐसी योजना अभी हमारे पास नहीं है कि शीघ्र कोई यहां ऐयर टैक्सी सर्विस चलाई जाय।

SHRI D. P. JADEJA : May I know from the hon. Minister whether he is aware of the statement made by the Minister of Tourism of Maharashtra on the 18th July that they have sought the permission from the Central Government regarding starting of air tax service from the Bombay Airport to Nariman Point and, if so, what is the reaction of the Central Government thereto?

DR. KARAN SINGH : This statement does not seem to have come to my notice. Neither he has written to me. I have not seen that statement in the press.